

İ
ITEM NO.68

REGISTRAR COURT.2

SECTION IIIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CIVIL APPEAL NO(s). 9582 OF 2011
BEFORE THE REGISTRAR SUNIL THOMAS

M/S.MAJHOLA DIST.& CHEM.WORKS,PILIBHIT

Appellant (s)

VERSUS

COMMISSIONER, TRADE TAX COMM.TAX, U.P.

Respondent(s)

(With appln(s) for PERMISSION TO FILE LENGTHY LIST OF DATES
WITH Civil Appeal NO. 9583 of 2011
Civil Appeal NO. 9584 of 2011
Civil Appeal NO. 9585 of 2011
Civil Appeal NO. 9590 of 2011

Date: 19/01/2012 This Appeal was called on for hearing today.

For Appellant(s)

Mr.Prakash Kumar Singh,Adv.

Mr. Gunnam Venkateswara Rao,Adv.

For Respondent(s)

Ms. Vandana Mishra,Adv.

Mr. Gunnam Venkateswara Rao,Adv.

UPON hearing counsel the Court made the following
O R D E R

Ld. counsel for the appellant granted three weeks time
for furnishing the spare copy of the pleadings for being
sent to the Hon'ble High Court.
List the matters on 1.3.2012.

(SUNIL THOMAS)
Registrar

S